

(b) if so, what are his recommendations in this regard ?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN):

(a) Yes. The Secretary, Indian Central Arecanut Committee visited the Andaman Islands in February 1954.

(b) He reported that the Andaman Islands are eminently suited for the cultivation of arecanut and suggested that development of arecanut both in small holdings and large scale or estate holdings may be taken up.

#### FRUIT PRESERVATION INDUSTRY IN ANDAMAN ISLANDS

148. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for FOOD AND AGRICULTURE be pleased to state whether there is any proposal before Government for starting fruit preservation industry in the Andaman Islands ?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): There is no proposal under consideration to start fruit preservation industry in the Andaman Islands.

#### STATEMENT REGARDING REPLY GIVEN TO A SUPPLEMENTARY QUESTION TO STARRED QUESTION NO. 537 ANSWERED ON 5TH SEPTEMBER, 1956.

##### CENTRES FOR LEPROSY CONTROL

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRA-SEKHAR): Sir, in reply to a supplementary question in the Rajya Sabha on 5th September 1956, in connection with Starred Question No. 537, regarding leprosy, it was stated that 40 centres have been opened, out of which four were Treatment and Study Centres and 36 were Subsidiary Centres. At another place in reply to a supplementary it was stated where leprosy is more prevalent than in others, 14 centres have been established. The

correct position, however, is that 34 centres have been established, out of which four are Treatment and Study Centres and 30 Subsidiary Centres.

#### SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT ON RAILWAYS FOR 1956-57.

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Central Government on Railways for the year 1956-57.

#### PAPERS LAID ON THE TABLE

NOTIFICATIONS PUBLISHING AMENDMENTS IN THE TRIPURA FOOD-GRAINS (MOVEMENT) CONTROL ORDER, 1956 AND IN THE MADRAS RICE MILLS LICENSING ORDER, 1955.

THE DEPUTY MINISTER FOR FOOD (SHRI M. V. KRISHNAPPA): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications :—

(i) Ministry of Food and Agriculture Notification S. R. O. No. 2342, dated the 10th October, 1956, publishing certain amendments in the Tripura Foodgrains (Movement) Control Order, 1956. [Placed in Library See S-537/56.]

(ii) Ministry of Food and Agriculture Notification S. R. O. No. 2409, dated the 17th October, 1956, publishing an amendment in the Madras Rice Mills Licensing Order, 1955. [Placed in Library, See No. S-538/56.]